



**Customs Authority for Advance Rulings
Central Board of Indirect Taxes and Customs
5th Floor, NDMC Building, Yashwant Place, Satya Marg,
Chanakyapuri, New Delhi-110021
[Email: cus-advrulings.del@gov.in]**

F.No:- VIII/CAAR/Delhi/Public Notice/39/2021

Dated: 01.07.2021

PUBLIC NOTICE No. 01/2021

Subject- Designation of Central Public Information Officer in the Office of Customs Authority for Advance Rulings, New Delhi

In exercise of the powers conferred on the undersigned by section 5 of the Right to Information Act, 2005, the following officers are designated as Central Public Information Officer (CPIO) and Appellate Authority for the office of Customs Authority for Advance Rulings, 5th Floor, NDMC Building, Yashwant Place, Satya Marg, Chanakyapuri, New Delhi-110037, with immediate effect and until further orders:-

A. Central Public Information Officer (CPIO)

S.No.	Name	Designation & Office Address
1.	Sh. Anil Kumar Jaiswal	Superintendent, Customs Authority for Advance Rulings, 5 th Floor, NDMC Building, Yashwant Place, Satya Marg, Chanakyapuri, New Delhi-110021

B. Appellate Authority

S.No.	Name	Designation & Office Address
1.	Sh. Anil Kumar Sapra (Deputy Commissioner)	Secretary, Customs Authority for Advance Rulings, 5 th Floor, NDMC Building, Yashwant Place, Satya Marg, Chanakyapuri, New Delhi-110021

(VIJAY SINGH CHAUHAN)

Commissioner,

Customs Authority for Advance Rulings, New Delhi

Copy to:-

1. The Chief Commissioner of Customs (DZ), New Customs House, New Delhi
2. The Officers concerned
3. The Webmaster, CBIC
4. Notice Board

Secretary,
CAAR, New Delhi